

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

211. IA/2286/2021 IA/2422/2021 C.P. (IB)/2683(MB)2019

IN THE MATTER OF

Vidarbha Infotech Pvt Ltd

VS

Shridhar Castings Pvt Ltd

Section 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 18.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner

For the Respondent

In IA 2422/2021: Adv. Prachi Wazalwar (VC)

ORDER

IA 2286/2021:- Posted for **06.08.2024**.

IA 2422/2021:- The perusal of the last orders from 23.11.2023, onwards shows that there has been no representation on behalf of the Applicant. In the interest of justice one last opportunity is granted to the Applicant to tender their appearance or otherwise, the IA shall be dismissed for non-prosecution. The counsel for the Applicant is also directed to serve a copy of the IA to the Counsel for the Income Tax Department. Adjourned to **06.08.2024**.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)